

**Uttar Pradesh Sugarcane Cess (Validation) Repeal Act,  
2001**

**[03 August 2001]**

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1. Short title
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**Uttar Pradesh Sugarcane Cess (Validation) Repeal Act,  
2001**

**[03 August 2001]**

An Act to repeal the U .P. Sugarcane Cess (Validation) Act, 1961.  
BE it enacted by Parliament in the Fifty-second Year of the Republic  
of India as follows:-

**1. Short title :-**

This Act may be called the U.P. Sugarcane Cess (Validation) Repeal  
Act, 2001.

**2. Repeal of Act 4 of 1961 :-**

The U. P. Sugarcane Cess (Validation) Act, 1961 is hereby  
repealed. Subhash C. Jain, Secy. to the Govt. of India